NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRIN. MALLASE HAPATHY MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR

MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Oil Tools International Pvt. Ltd. & Ors. CA No. 178/2015 in CP No. 44/2015 u/s 397-398 DATE: 08.07.2016 TIME: 10.30 A M

SR. NO

NAME

DESIGNATION

SIGNATURE

Adv. Rahul Chitris instructed by Adv. Violge Advocati for Resp No. 5

2.) Nr. Vivek Kohu

3) Cs Anshal Bhatt

Mr. Hemant Telkar

Ms. Anubha Singh

Company Secretary

<u>Order</u>

C.A. No. 178/397-398/NCLT/MB/MAH/2015 C.P No. 44/397-398/NCLT/MB/MAH/2015

Having both the Parties, agreed to make their submission in the main Petition, they are hereby directed to file written submissions before final hearing, enabling this bench to take the help of the written imissions filed by the either sides at the time of the final hearing.

As to the Applications pending, this bench will look into those Applications if at all hearing of those Applications is need of disposal of main petition pending before this bench.

- 3. The parties are directed to file their written submissions on or before 22^{nd} July, 2016.
- 4. List this matter for hearing on 26^{th} & 27^{th} July, 2016 at 10.30 a.m. for hearing.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Dated: 8th July, 2016.